

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 67 of 2013 &
IA 110 of 2013
(P&NG)

Dated:6th January, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Reliance Industries Ltd.

.... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)

Counsel for the Appellant(s) : Mr. Gaurav Mitra
Mr. K.R. Sasiprabhu
Ms. Samreen
Mr. Rajat Nair

Counsel for the Respondent(s) : Mr. Ashish Aggarwal
Ms. Sonali Malhotra for PNGRB

ORDER

The learned counsel for the Appellant, in view of our judgment rendered in Appeal no. 222 of 2012, seeks some time to get instructions from his client.

Post the matter on 16.1.2014 at 2.30 p.m.

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

vs/rt